

in accordance with the powers delegated to them. While sanctioning loans, instructions laid down by the bank in regard to the procedural and other requirements, including identification of the borrower, security to be obtained, if any, etc. have also to be complied with. When instances of unjustified departure by the loan sanctioning authority from the prescribed instructions or impersonation by a borrower or offering of fraudulent security etc. come to notice, appropriate action is taken by the bank against the persons concerned.

**Weston Electronik (P) Ltd., Okhla, Delhi**

9327. SHRI ATAL BEHARI VAJ-PAYEE: Will the Minister of COMMERCE be pleased to state:

(a) details of import licences/letters of authority and release orders granted in favour of Weston Electronik Private Ltd., 244 Okhla, Industrial Estate, Delhi since 1970;

(b) items and their value actually imported against such licences;

(c) end products of the firm and their quantities for which licences have been granted;

(d) details of export of the end-products of the firm made during this period;

(e) details of import entitlements gained through export promotion schemes; and

(f) names and addresses of the parties outside India from whom they got orders for exports and their annual values?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):**

(a) Particulars of import licences/Release Orders are published in the Weekly Bulletin of Industrial licences, Import Licences and Export Licences published by the Chief Controller of Imports and Exports, New

Delhi. The information about Letters of Authority issued to this firm is being collected and will be laid on the Table of the House.

(b) Information about actual imports is not mentioned firm-wise.

(c) M/s. Weston Electronik Private Ltd., Okhla Industrial Estate, New Delhi obtained actual user licences during 1974-75 for manufacture of the end-products falling in Electronics industry. Import licences are issued in terms of value and not quantities.

(d) Particulars of exports are not maintained firm-wise.

(e) Particulars of import licences and Release Orders are published in the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences published by the Chief Controller of Imports and Exports, New Delhi.

(f) Particulars of exports are not maintained firm-wise.

**LIC's outlay in Private Sector**

9328. SHRI D. P. JADEJA:

**SHRI VEKARIA:**

Will the Minister of FINANCE be pleased to state:

(a) whether the LIC's outlay in private sector has fallen;

(b) if so, by how much and the reasons therefor; and

(c) its effects on money market?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI):** (a) No, Sir. The gross total investments of Life Insurance Corporation of India in the Private Corporate Sector dur-